

DIVISION BENCH  
COURT - II

**O-210**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/23(KB)2024  
IN  
C.A.(CAA)/200(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> MAY 2024**

IN THE MATTER OF	INFINITY BNKE INFOCITY PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance (via video conferencing/physically)**

Mr. Kovid Mukherjee, CS ] For the Petitioner

**ORDER**

1. Ld. Authorised Representative appearing on behalf of the petitioner present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **20.06.2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**

*Ar.*